

(1)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1485/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Ltd.  
V/s.  
Vitthal Corporation Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Suhas Joshi	Advocate for Petitioner/ Operational Creditor	S. J. Joshi 07/11/2017.

ORDER

CP No. 1485/I&BP/NCLT/MB/MAH/2017

For the Petitioner's Counsel has reported that settlement is likely to happen,  
at his request, list his matter on **14.11.2017**.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)